

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 13th April, 2022.

No. LJ (B) 68/2012/49—In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, and in the interest of the public service the Governor of Meghalaya is pleased to appoint Shri Steveford Marwein, MCS, Extra Assistant Commissioner as the Executive Magistrate within South West Khasi Hills District with immediate effect until further orders.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 68/2012/49-A,
Copy forwarded to:-

Dated Shillong, the 13th April, 2022

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK.JUD-15/2012/141, dated 24.03.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammay
Deputy Secretary to the Govt. of Meghalaya,
sk Law (B) Department.

Dc/-